

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **03.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/357/2020
NAME OF PETITIONER : Shri Sai Marketing
NAME OF RESPONDENT : Saravana Stores Gold Palace Pvt. Ltd.
SECTION : Sec 9 of IBC, 2016

ORDER

None appears for the Petitioner nor for the Corporate Debtor.

In the absence of the Petitioner, we are constrained **to dismiss the Petition for non-prosecution.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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